

S U P R E M E C O U R T O F
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).8255/2014

JAIPRAKASH ASSOCIATES LTD.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.
(With interim relief and office report)

Respondent(s)

WITH

C.A.No.8256/2014-(With Interim Relief and Office Report)
C.A.No.8257/2014-(With Office Report)
C.A.No.8258/2014-(With Interim Relief)
C.A.Nos.8259-8266/2014-(With Interim Relief)
C.A.No.8267-8271/2014-(With appln.(s) for amendment of appeal and Interim Relief)
C.A.No.8272/2014-(With Interim Relief)
C.A.No.9087-9089/2014-(With appln.(s) for exemption from filing O.T. and Office Report)
C.A.No.9086/2014
C.A.No.10696/2014-(With Office Report)
S.L.P.(C)No....CC No.19880/2015-(With appln.(s) for c/delay in filing SLP and for c/delay in refiling SLP and Office Report)

Date : 04/12/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Appellant(s)

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Pawan Upadhyay, Adv.
Mr. Param Kr. Mishra, Adv.
Mr. Sarjit Pratap Singh, Adv.
Ms. Priyanka S. Mathur, Adv.
Ms. Anisha Upadhyay, Adv.
For Ms. Sharmila Upadhyay, Adv.

Mr. Avi Tandon, Adv.
Mr. Rohit Sthalekar, Adv.
For Ms. Rashmi Singh, Adv.

Mr. Gaurav Jain, Adv.

Mr. Jaivir Singh, Adv.

Signature Not Verified

Digitally signed by
Sarita Purohit
Date: 2015.12.15

For Ms. Abha Jain, Adv.

22:40:18 IST

Reason:

Mr. Gaurav Agarwal, Adv.
Mr. Abhishek Sharma, Adv.

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Mr. T. Mahipal, Adv.

For Respondent(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.
Mr. Ankur Panda, Adv.
Mr. P.S. Deoghar, Adv.
Ms. Aarti Upadhyay, Adv.

Mr. Vinay Garg, Adv.

Mr. Tanmaya Agarwal, Adv.
Mr. Uday Singh, Adv.

Mr. Pradeep Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters in normal course.
No stay in SLP(C)No.....CC 19880/2015

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar